## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4399 ANSWERED ON:07.09.2012 SCHOOL BUILDING OCCUPIED BY POLICE Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of schools in the tribal areas where school building is used by the police and the students study in the open outside the building; and

(b) the steps being taken by the Government in this regard?

## Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): As per the information furnished by the Ministry of Home Affairs, as on date, all the State Governments have provided suitable accommodation to Central Armed Police Forces (CAPFs) and all school buildings have been vacated except for one building at Gaya in the State of Bihar. Even at Gaya, Bihar, only a part of one educational institution (ITI Complex, Gaya) has been provided by the Government of Bihar for locating a part of one battalion of CRPF. It has been reported by CRPF that the State Government of Bihar has already identified alternate accommodation for shifting the CRPF located at ITI Complex, Gaya. The shifting shall take place as soon as the requisite infrastructure at the Jail Complex is complete, which is already in progress. Further, the Ministry of Home Affairs have informed that CAPFs are deployed in the States on the request of the State Governments concerned in aid to Civil Authorities. Pursuant to the directions of Hon'ble Supreme Court of India, all the State Governments were directed to provide suitable accommodation to CAPFs so deployed and not house them in school buildings.